



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 24/BB/ 2017	-	Hearing	Section-8 & 9 of I&B Code	STULZ-CHSPL (India) Pvt. Ltd. Vs. Teekays Interior Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	CHETANC 9740078449	Operational Creditor	
2.	Shashi Keerthi Sr 9900843434	Operational Debtor	

Counsel for petitioner is present. Counsel for respondent is also present. He has filed objections.

For hearing, list it on 18.08.2017. No further adjournment will be given.


MEMBER (J)


MEMBER (T)